## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>&</u> APPEAL NO. 164 of 2015 <u>&</u> APPEAL NO. 165 of 2015

Dated: 31st October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

**APPEAL NO. 164 OF 2015** 

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

**APPEAL NO. 165 OF 2015** 

In the matter of:

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Mr. Hasan Murtaza Ms. Malavika Prasad

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

## **ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on <u>14.12.2017.</u>

(I. J. Kapoor) Technical Member ts/vg (Justice Ranjana P. Desai) Chairperson